

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB)/294(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anfaa Masbak Pvt Ltd
V/s
BTI Tex Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Adv. for Mr. Yuvraj Thakore, Adv.
For the Respondent : Mr. Mohammed Arkam G. Shaikh, Adv.

ORDER

Proxy counsel for the applicant submitted that they are filing written submissions today itself.

List for further consideration on 01.07.2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)